है । वहां पर अनसेटिसफेक्ट्री फंक्शनिंग थो। उसका सब किया गया और इंक्वायरी की गई । इंक्वायरी के बाद जैसे पावर सप्लाई को रेस्टोर कर दिया जाता है, वैसे ही इस ठेके को रेस्टोर कर दिया गया ।

श्री रणजीत सिंह : क्या रेल मंत्री यह बतलाने की कृपा करेंगे कि क्या किसी डिफाल्टर कोआप्रेटिव सोसाइटो को आप ठेका देने का काम कर सकते हैं या ठेका दे सकते हैं ? क्या आपके रूल्स यह प्रोवाइड करते हैं ?

श्री मल्लिकार्जुन : मैंने जो पहले बताया, फिर उसको दोहराना पड़ेगा । डिफाल्टर सोसाइटो को कण्ट्रेक्ट नहीं दिया जाता है और ये सोसाइटीज डिफाल्टर नहीं थीं । कुछ दूसरे कारण थे, जिनकी वजह से यह कार्यवाही की गई ।

श्री रणजीत सिंह : वह डिफाल्टर था, जिसको कण्ट्रेक्ट दिया गया है । आप छिपा रहे हैं ।

WRITTEN ANSWERS TO QUESTIONS

Double line from Ernakulam to Trivandrum

*1100. SHRI V. S. VIJAYA RAGHAVAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to double the railway line from Ernakulam to Trivandrum during the Sixth Five Year Plan; and

(b) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) No, Sir.

(b) Does not arise.

Admissible and Non-Admissible Ayurvedic Medicines

*1101. SHRI K. LAKKAPPA:
SHRI H. N. NANJE GOWDA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether certain Ayurvedic medicines have been included in the list of inadmissible allopathic medicines for the purpose of C. C. S. (Medical Attendance) Rules;

(b) if so, the reasons therefor; and

(c) whether there is a proposal to issue fresh lists of Ayurvedic admissible and non-admissible medicines for the purpose and if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) and (b). A List of inadmissible medicines has been issued on the authority of Rule 2 (h) (iii) of Central Services(Medical Attendance) Rules, 1944. The list contains the names of allopathic drugs/preparations as well as some of the Ayurvedic preparations, cost of which is not reimbursable to Central Government employees under the Central Services (Medical Attendance) Rules, 1944 and Orders. The items have been so included because of their proprietary nature.

(c) The list of admissible medicines of Ayurveda, Siddha, Unani and Homoeopathy is under constant review.

स्वास्थ्य सर्वेक्षण तथा संक्रामक रोगों पर नियंत्रण के उपाय

*1102. **श्री राम विलास पासवान :** क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार देश की समूची जनसंख्या का एक स्वास्थ्य सर्वेक्षण करने का है ;